

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-23/2005/6197/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
Member, MACT, Nagaon.

Dated Guwahati, the 25th November, 2021

Sub:- **Casual leave.**

Ref:- Your Letter No.MACT(N)/2137, dated 18.11.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.11.2021 along with headquarter leave permission from the evening of 18.11.2021 till the morning of 22.11.2021**, subject to availability of casual leave in your credit.

Yours faithfully,

Self-
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-23/2005/6198/A, dated 25.11.2021

Copy to:

✓ I. The Project Manager, Gauhati High Court.

S.17
25/11/21
JT.REGISTRAR (VIGILANCE)
Pda